## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 83/2007 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.09.2016

**NAME OF THE COMPANY:** Sh. Suresh Goyal and Ors. M/s. Shakti Solvex & General Mills Pvt. Ltd. and Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Adv Palosh	Agamal Adu	renditus	Ray P
2.	Adu. Isha	Aggalneal Adu	Respondent	When.
3.	Adu. Alok	Agameal Adu	Respondent	Augh

## **ORDER**

Application has been filed by the respondents. Notice of the same be accepted by the ld. Counsel for the petitioner.

2. Be listed for disposal on 28.09.2016.

(Ina Malhotra) Member Judicial